

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI TIS HAZARI COURTS

ORDER

On attaining the age of superannuation Sh. Pradeep Singh S/o Sh. Amrao Singh, Sr. Judicial Assistant, E.C. No-2269/11492010, shall retire from Government Service w.e.f 31/12/2022 (A/N).

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

91	966-92015
No	Admn. II/PF/Ret./2022

Delhi, Dated the DEDFC 2000

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, New Delhi District, PHC, New Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, New Delhi District, PHC, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, New Delhi District, PHC, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, Central & New Delhi District, PHC, New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, New Delhi District, PHC, New Delhi, for further necessary action.
- 19 The Web-Site Committee, Tis Hazari Courts, Delhi.
 - 10 Hindi Section, Tis Hazari Courts, Delhi.
 - 11 Promotion Cell, Tis Hazari Courts, Delhi.
 - 12 Layers Seat, Tis Hazari Courts, Delhi.
 - 13 Pension Cell, New Delhi District, PHC, New Delhi.
 - 14 Sh. Pradeep Singh S/o Sh. Amrao Singh, Sr. Judicial Assistant, E.C. No-2269/11492010, presently posted in Office Pool, Admn. Branch, New Delhi District, Patiala House Courts, New Delhi.

Branch Incharge, (Admn.II) O/o Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.